

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

26(ND) / 2017
In C.P. of 124(ND) 2016

PRESENT: SMT. INA MALHOTRA,
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.01.2018.**

NAME OF THE COMPANY: Mehar Baba Charitable Trust

SECTION OF THE COMPANIES ACT: 424

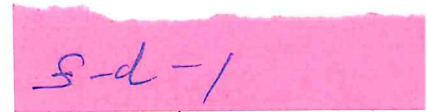
<u>S.NO.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
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Present: Ms. Kheyali, Advocate for the Petitioner

ORDER

Ld. Counsel for the Decree Holder prays for some more time to file the list of assets which are required to be attached in the present execution proceedings.

At her request adjourned to 8th March, 2018.


(Ina Malhotra)
Member (J)